

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 111  
CP No. (IB)- 38/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Ganesh Engineering Works** ... Operational Creditor

**Versus**

**Samtel Glass Ltd.** ... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Prabhansh Sharma, Adv.  
Nagendra Singh Adha, Adv.

For the Corporate Debtor : Abhishek Anand, Adv.  
Mohak Sharma, Adv.  
Bindu Das, Adv.

**ORDER**

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner/  
Operational Creditor and Mr. Abhishek Anand, Adv. appearing on behalf of the  
Respondent/ Corporate Debtor. List the matter on 07.06.2023.

(Manoj Kumar Dubey)  
Technical Member

(Deep Chandra Joshi)  
Judicial Member

May 22, 2023